## GOVERNMENT OF INDIA MINISTRY OF CORPORATE AFFAIRS LOK SABHA

## UNSTARRED QUESTION NO. 4069 ANSWERED ON MONDAY, August 18, 2025/ Sravana 27, 1947 (Saka)

**Local Grievance Redressal Helpdesks** 

## **QUESTION**

4069. Shri Praveen Khandelwal:

**Will the Minister of CORPORATE AFFAIRS** 

be pleased to state:

- (a) whether the Government proposes to set up any regional or local helpdesks in Delhi to support small shareholders, directors or promoters for corporate filings and compliance-related grievances;
- (b) if so, the timeline for such a mechanism; and
- (c) the number of complaints received from Delhi regarding MCA portal issues or filing difficulties in the last two years?

## **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS; MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

[SHRI HARSH MALHOTRA]

- (a) & (b): A helpdesk has been established to address stakeholder grievances related to the MCA21 portal. This support mechanism is operational through the MCA website and a toll-free number, ensuring seamless access for stakeholders across various locations, including Delhi. Additionally, for residents of Delhi, the office of the Registrar of Companies (RoC) serves as a public interface, offering direct assistance and facilitating a range of corporate services.
- (c): The number of technical grievances related to RoC Delhi Office as submitted by the stakeholders was 11,648 in FY 2024–25, compared to 34,924 in FY 2023–24.

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